

7. Dr. K. P. N. Nair, Director, Statistics, Reserve Bank of India, Bombay.

8. Shri D. L. Mazumdar (I.C.S Retired) Former Secretary, Deptt. of Company Affairs.

9. President, Institute of Chartered Accountants of India.

10. President, Institute of Cost and Works Accountants of India.

11. President, Institute of Company Secretaries of India.

12. Prof. Ajit Biswas, Delhi School of Economics.

13. Dr. Abad Ahmed, Reader, Deptt. of Business Management, Delhi School of Economics, Delhi.

14. Dr. Yadava Reddy, Reader, Deptt. of Economics (Centre of versity, Hyderabad. (A. P.)

15. Dr. K. A. Naqvi, Head of the Deptt. of Economics, (Centre of Advanced Studies), University of Delhi.

16. Director, Research & Statistics, Department of Company Affairs (Shri B. Datta), Member Secretary.

†STAFF IN M. B. GIRLS' HIGHER SECONDARY SCHOOL, NEW DELHI

115. CHAUDHARY A. MOHAMMAD: Will the Minister of EDUCATION AND SOCIAL WELFARE

शिक्षा और समाज कल्याण मंत्रालय में

be pleased to state:

(a) the number of the members of staff, together with their qualifications, working in the Library of the M. B. Girls Higher Secondary School, Gole Market, New Delhi:

(b) the time since when they are working in the said library;

* †Transferred from the 16th June, 1971.

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(c) whether Government have received complaints to the effect that a junior clerk working in the Library of the said school is being appointed as a senior librarian in the Nagar Palika Bengali School, Gole Market, New Delhi overlooking the claim of Senior people; and

(d) if so, what are his special qualifications and whether he has passed the test conducted by the N. D. M. C.?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE

शिक्षा और समाज कल्याण मंत्रालय में
उपमंत्री

(SHRI K. S. RAMASWAMY): (a) to (d) The information is being collected and will be laid on the Table of the House.

ANNOUNCEMENT Re ARREST OF FOUR MEMBERS OF RAJYA SABHA

MR. CHAIRMAN. I have to inform Members that the following communication dated the 14th June, 1971, has been received from the Sub-Divisional Magistrate, New Delhi:

"I have the honour to inform you that the following four Members of Rajya Sabha have been arrested to-day at about 2-15 P.M. between Raj Path-Rafi Marg Crossing and Vijay Chowk, New Delhi, by police of P. S. Parliament Street under section 188 I.P.C. vide F.I.R. No 950 dated 14-6-1971 for violation of prohibitory orders promulgated by the Additional District Magistrate (South), New Delhi. They are being remanded to Jail custody to-day and will be produced before Judicial Magistrate First Class tomorrow:

1. Shri Rattan Lal Jain
2. Shri L. K. Advani,
3. Dr. Bhai Mahavir, and
4. Shri Man Singh Varma."

[MR. CHAIRMAN]

जगदीश प्रसाद माथुर (राजस्थान): श्रीमन्, एक निवेदन इस बारे में करना है कि पिछली बार जब श्री राजनारायण की गिरफ्तारी हुई थी, तो उपाध्यक्ष महोदय, उस समय यहां आसन पर बैठे थे और उन्होंने यह कहा था कि जिस समय सदन चल रहा हो, उस समय सदन के सदस्यों को इस प्रकार गिरफ्तार न किया जाय इस मामूली बात पर तो उपाध्यक्ष महोदय, ने जो सरकार को सलाह दी आप उसको देख लें और इस सम्बन्ध में आप निर्णय करें कि सदन के सदस्यों को इस प्रकार से जब कि सदन चल रहा हो दिल्ली में गिरफ्तार करना चाहिये या नहीं करना चाहिये।

MR. CHAIRMAN: Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE MYSORE MOTOR VEHICLES TAXATION ACT, 1957

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT

संसदीय कार्य विभाग तथा परिवहन और परिवहन मंत्रालय में राज्य मंत्री (SHRI OM MEHTA): Sir, I beg to lay on the Table, under sub-section (2) of section 16 of the Mysore Motor Vehicles Taxation Act, 1957 read with clause (c) (iv) of the Proclamation, dated the 27th March, 1971, issued by the President in relation to the State of Mysore, a copy of Notification S. O. No. 635, dated 24th March, 1971 (in English and Hindi), issued by the Government of Mysore. [Placed in Library. See No. L.T.—475/71].

ANNUAL REPORT 1969-70 OF THE INDIAN INSTITUTE OF TECHNOLOGY, MADRAS

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE

शिक्षा और समाज कल्याण मंत्रालय में उपमंत्री (SHRI K. S. RAMASWAMY): Sir,

I beg to lay on the Table a copy of the Eleventh Annual Report of the Indian Institute of Technology, Madras, for the year 1969-70, together with a statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report. [Placed in Library See. No. LT-460/71].

NOTIFICATIONS OF THE MINISTER OF FINANCE (DEPARTMENT OF REVENUE AND INSURANCE)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE

वित्त मंत्रालय में उपमंत्री (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table:—

(a) A copy each of the following Notifications (in English and Hindi) of the Ministry of Finance Department of Revenue and Insurance):

(i) Notification G. S. R. No. 611, dated the 24th April, 1971, together with an Explanatory Memorandum thereon.

(ii) Notification G.S.R. No. 706, dated the 15th May, 1971, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-453/71 for (i) and (ii)].

(b) A copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance), under section 159 of the Customs Act, 1962:—

(i) Notification G. S. R. No. 689 dated the 11th May, 1971, together with an Explanatory Memorandum thereon,

(ii) Notification G.S.R. No. 803, dated the 29th May, 1971 together with an Explanatory Memorandum there. [Placed in Library. See No. LT-454/71 for (i) and (ii)].